

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 508 OF 2009

Thursday, this the 03rd day of June, 2010.

CORAM:

HON'BLE Ms. K.NOORJEHAN, ADMINISTRATIVE MEMBER

1. Sugathakumari K.,
W/o. Late Harimohan, Senior Clerk,
O/o. Deputy Chief Engineer (Construction),
Southern Railway, Calicut residing at 'Udaya'.
Nellicode (P.O.), Pattummal, Calicut. **Applicant**

(By Advocate Mr. Martin G. Thottan)

Versus

1. The General Manager,
Southern Railway, Chennai.

2. The Chief Administrative Officer,
Southern Railway (Construction), Chennai.

3. The Deputy Chief Engineer (Construction),
Southern Railway, Cannanore.

4. T.P. Arunkumar, Senior Clerk,
O/o/ Deputy Chief Engineer (Construction),
Southern Railway, Calicut. **Respondents**

(By Advocate Mr. Sunil Jacob Jose, SCGSC).

The application having been heard on 03.06.2010, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Ms. K.NOORJEHAN, ADMINISTRATIVE MEMBER

During the course of the argument, the learned counsel for the applicant submits that the applicant has requested for Voluntary Retirement from service. In view of this, the OA has become infructuous. Therefore the O.A. is closed.

(Dated, the 03rd June, 2010.)


K. NOORJEHAN
ADMINISTRATIVE MEMBER